

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.05.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP35/07, TP 04/16	Part heard	397/398	K.Rajaiah	Sachin Vasudev/ K.V. Satish	Chamundeswari. Studios & Lab Pvt .Ltd & 4 Others	Anant M for R1- R4. Venkataramani K. for R-5.

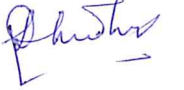
SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RAJASHREE DEVCHODHURY  
for  
K. VENKATRAMANI  
Ph. 080-41280811

Respondent No.1-5



2. K.V. SATISH  
Ph: 8884321353

PETITIONER



**ORDER**

Shri K.V.Satish, Counsel for the petitioner and Shri Rajashree Devchoudhury for Shri  
K.Venkat Ramani counsel for the Respondent are present. Post the case on 15.06.2018



MEMBER(J)